



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/305/2015	AMIT DEBNATH Versus SMTI BABLI BHOWMIK and 6 ORS	MRG P BHOWMIK MR. D NANDI MR.R HAZARIKA MS P SARMAH MS.P CHETIA	MR.S K GOSWAMI(R-3) MR.N BARMAN(R-3) MR.A ACHARYAR-3 MR.R KATHKATIA(R-3)
2	WP(C)/1286/2016	SHRI TALUT TAMUK and ANR. Versus THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR.P J SAIKIA MR.R S MISHRA MR.R SAIKIA	MS.SOMILA R- 5-8 MR.S K DEORI(R- 5-8) GA, AP MR A APANG(R- 5-8)
3	WP(C)/7338/2016	BULU KUMAR ROY and ANR. Versus THE STATE OF ASSAM and 11 ORS.	MRM H AHMED MR.A HUSSAIN	GA, ASSAM MR.P K GOGOI(R-12) MR.H K GOGOI R-12 MR.S K PANDEY(R-12) MR M RAHMAN (R-5 TO 8)
4	WP(C)/6811/2017	PRABIN PEGU and 8 ORS. Versus THE STATE OF ASSAM and 21 ORS.	MR.P PATHAK MS.M BORAH MR.P TALUKDAR MR.A NARZERY	MR.A GOGOIR- 11and20 SC, SECONDARY EDUCATION MS.M BAROOAH(R- 11&20)
5	WP(C)/5434/2022	JIREN TANI Versus THE STATE OF ASSAM AND 7 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	GA, ASSAM SC, REVENUE
6	Crl.Pet./1025/2023	JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	PP, ASSAM
7	WP(C)/3965/2024	SUSHANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM MS. S SEAL(R-3) MR. S P CHOUDHURY (R-2) MS. S KANUNGOE(R-3) MS. J CHETTRY (R-3)

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. B BARMAN	22-10-2024	To	30-10-2024
20)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
21)	MRS. B SARKAR	28-10-2024	To	10-11-2024
22)	MR. T ROY	28-10-2024	To	10-11-2024
23)	MRS. R S DEURI	25-10-2024	To	30-10-2024
24)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
29)	MR S KHOUND	30-10-2024	To	04-11-2024
30)	MD. A J ATIA	31-10-2024	To	08-11-2024



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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

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ORDERS

1	WP(C)/7154/2017	JESMINA KHATUN Versus THE STATE OF ASSAM and 6 ORS.	MR. A DAS DR. B N GOGOI MS. R BEGUM MS. G BORAH	SC, EDUCATION MR. C BHATTACHARJEE(SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL) SC, G U
2	Crl.L.P./7/2022 in CrI.A./9783/2021	THE STATE OF ASSAM Versus DHRUBAJYOTI BARUAH	PP, ASSAM	
3	CRL.A(J)/87/2022 3 Y 9 M 5 D :	BABLU SINGKU @ BABULU CHIRGKU Versus THE STATE OF ASSAM AND ANR	MR. A DAS (Amicus Curiae)	PP, ASSAM
4	Crl.A./415/2023	SURESH PEGU Versus THE STATE OF ASSAM AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI	PP, ASSAM
5	Crl.A./169/2024	ARJUN KOIRY Versus THE STATE OF ASSAM AND ANR.	MS A DAS MR. T DEURI MRS. R S DEURI MS. L WANGSA MR. D S DEKA	PP, ASSAM
6	Crl.A./191/2024	ABBAS ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM

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